

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 14th JULY, 2021, 03:00 P.M.

CP No. 144/CTB/2020, IA No. 183/CB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Akshaya Mohapatra -Vs- Konark Earth Movers Pvt. Ltd. & Ors.
Under Section	241-242

For Petitioner (s)

Mr. S. Jena, CS

For Respondent (s)

Mr. P. P. Bishwal, Adv.

Mr. Gopinath Nayak, Adv.

ORDER

Heard the Ld. Authorised representative appearing for the petitioners in part. For continuation of arguments, list this matter on 13.08.2021.

sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**